(d) Preparation of integrated operational plans indicating the spatial as well as sectoral contact within an internally consistent strategy;

(e) Monitoring and review of programme implementation;

(f) Identification of problems of research and field trials through pilot projects;

(g) Issue of financial and administrative sanction for schemes and reallocation of budget provisions on the basis of review of requirements.

6. *Working Group to initiate rapid Land use surveys in the Bill areas.*— To work out the details regarding the integration of the schemes of land use surveys and the rural engineering survey to be undertaken in some of the hill districts.

Garhwal Post Offices working without any money to pay to Payees of Money Orders

5022. SHRI DEVINDER SINGH GARCHA:
SHRI NAWAL KISHORE SHARMA:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Post Offices in Garhwal are working without any money to be paid to the payees of money orders for the last many months; and

(b) if so, the reasons therefor and the remedial measures to be taken to mitigate the suffering of the payees?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) and (b). In certain areas of Garhwal, the Post Offices face difficulty in prompt payment of money orders as the cash for payment is sent through postal runners who carry limited amounts for security reasons. Steps are being taken to improve financing of post offices in these areas by employing more persons to carry cash and also by utilising fair weather bus services wherever available.

50 Post Offices in Delhi and New Delhi served with closure order by D.D.A.

5023. SHRI DEVINDER SINGH GARCHA:
SHRI M. M. JOSEPH:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether over 50 Post Offices in Delhi and New Delhi, operating in residential buildings are facing closure as the Delhi Development Authority has asked for their shifting immediately: and

(b) if so, what alternative arrangements are being made to avoid any inconvenience to the public?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) Six post offices have so far been opened in residential quarters in D.D.A. colonies and out of them D.D.A has objected in four cases.

(b) D.D.A. has been approached for land in these areas and pending construction of departmental buildings to allow us to operate post offices in the residential buildings.

चोरी-छिपे भारत आने वाले बंगला देश के शरणार्थी

5024. श्री जगदीश नारायण मंडल :

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को समाचार पत्रों में प्रतिदिन प्रकाशित होने वाले इस आशय के समाचारों के बारे में पता है कि बंगला देश के अनेक शरणार्थी चोरी-छिपे भारत आकर अपने संबन्धियों के साथ रह रहे हैं ; और

(ख) यदि हां, तो क्या इस बारे में छानबीन करने का काम राज्य सरकारों पर छोड़ दिया गया है या क्या भारत सरकार भी इस सम्बन्ध में जागरूक है ?

गृह मंत्रालय में उप मंत्री (श्री एफ० एच० मोहसिन): (क) और (ख). इस सम्बन्ध में दिनांक 28 मार्च, 1973 को लोक सभा में दिये गये अतारांकित प्रश्न संख्या 5126 के उत्तर की ओर ध्यान आकर्षित किया जाता है। भारत बंगला देश सीमा पर किसी अनधिकृत प्रवेश को रोकने के लिए सीमा सुरक्षा दल तथा अन्य संबंधित केन्द्रीय एजेंसियां भी सतर्क रहती हैं।

Remittances made by Foreign Tobacco and Cigarette Industries

5025. SHRI JYOTIRMOY BOSU: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to refer to the reply given to Unstarred Question No. 2293 on the 29th November, 1972 regarding the profits repatriated by the foreign Tobacco and cigarette industries and state the amount repatriated under each head, *viz.* trade mark good will, use of international brand names, technical know-how, technical fees, royalty, current profits, accumulated profits, dividend, interest and head office and administrative expenses?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): No amount was remitted towards Head Office expenses, Royalty and Technical know-how fees. Information regarding the remittances under other different heads is not available. India Tobacco Company have issued shares of the value of Rs. 4.90 crores towards 'Good Will' and 'Trade Marks'. Information regarding the dividends remitted by this Company against these shares, if any, is not available.

महाराष्ट्र राज्य से भूमिगत पाकिस्तानी नागरिकों का निष्कासन

5026. **श्री हुकम चन्द कछवाय**: क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में महाराष्ट्र राज्य के विभिन्न जिलों में कितने भूमिगत पाकिस्तानी नागरिकों को निष्कासित किया गया ; और

(ख) शेष भूमिगत पाकिस्तानी नागरिकों को निष्कासित करने के सम्बन्ध में सरकार का क्या कार्यवाही करने का विचार है ?

गृह मंत्रालय में राज्य मंत्री (श्री कृष्ण चन्द्र पन्त): (क) गत तीन वर्षों में महाराष्ट्र राज्य से 16 भूमिगत पाकिस्तानी नागरिकों को निष्कासित किया गया।

(ख) भूमिगत पाकिस्तानी नागरिकों का पता लगाने के लिये विशेष अभियान किये जाते हैं। जिनका पता लगा लिया जाता है, उनको नजरबन्द रखा जाता है अथवा उस पर प्रतिबन्ध रखा जाता है। स्थिति सामान्य होने पर उन्हें निष्कासित करना सम्भव होगा।

बिहार राज्य से भूमिगत पाकिस्तानी नागरिकों का निष्कासन

5027. **श्री हुकम चन्द कछवाय**: क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन वर्षों में बिहार राज्य के विभिन्न जिलों में कितने भूमिगत पाकिस्तानी नागरिकों को निष्कासित किया गया ; और